## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 60/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Himalaya Trans-Logistics Pvt. Ltd.

V/s.

Wind World (India) Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. VAPBHAUI PARIKH

ADVOCATE

PETITIONER

2

## <u>OKDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Operational Creditor/ Applicant. None present for Respondent.

Heard arguments of Learned Counsel for Applicant.

Applicant is directed to issue notice informing date of hearing and serve copy of this order on Respondent and shall file proof of service.

List the matter on 28.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.